

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

55(ND)/2016

**COARM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019**

**NAME OF THE COMPANY: Rajeev Behl Vs. S.S. Con Build Pvt. Ltd. Kirish  
Gandhi**

**SECTION OF THE COMPANIES ACT: 397-398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**Present for the Petitioner:** Mr. Manish Sharma, Mr. Krish Gandhi &  
Mr. Ninad Dogra, Advocates

**Present for the Respondent:** Mr. Saruabh D. Karam Singh Advocate

**ORDER**

List all connected matters CP-28/2016, CP-13/2016, CP-118/2012 & CP-55/2016 together for final arguments on 3<sup>rd</sup> February, 2019. It is being pressed that CP-28/2016 be heard as the lead case. Interim orders to continue till further orders.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**